

# THE HIGH COURT OF ORISSA, CUTTACK

## NOTIFICATION

No. 243 /R Date 25.06.2016

In partial modification of Court's earlier Notification No.91/R Dtd.24.02.2016, Hon'ble the Chief Justice has been pleased to reconstitute the Arbitration Committee in terms of Rule-3 of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014 as follows:-

- |   |     |                     |
|---|-----|---------------------|
| 1. Hon'ble Mr. Justice V. Prasad  | ... | Chairman            |
| 2. Hon'ble Mr. Justice I. Mahanty   | ... | Member              |
| 3. Hon'ble Mr. Justice B. Rath  | ... | Member              |
| 4. Advocate General, Odisha   | ... | Member              |
| 5. Asst. Solicitor General of India<br>attached to the High Court of Orissa | ... | Member              |
| 6. President, Orissa High Court Bar Association                             | ... | Member              |
| 7. Mr. C.R. Mohapatra, Coordinator, Arbitration Centre                      | ... | Member (Ex-officio) |

By order of the Hon'ble Chief Justice

  
Coordinator, Arbitration Centre

25.6.16

Memo No. 5051(6) Date 25.06.2016

Copy forwarded to the

1. Secretary to Hon'ble Mr. Justice V. Prasad
2. Secretary to Hon'ble Mr. Justice I. Mahanty
3. Secretary to Hon'ble Mr. Justice B. Rath
4. Advocate General, Odisha, Cuttack
5. Shri Anup Bose, Asst. Solicitor General of India attached to the High Court of Orissa
6. President, Orissa High Court Bar Association  
for information and necessary action.

  
SPECIAL OFFICER (SPL. CELL)

Memo No.....5052(A)(120).....Date...25.6.2016.

Copy forwarded to the

1. All Officers of the Court
2. Sr. Principal Secretary to the Hon'ble Chief Justice
3. Addl. Principal Secretary/ Sr. Secretaries/ Secretaries/ P.As of the Hon'ble Judges to place before Their Lordships.
4. All Superintendents/ Section Officers of the Court
5. Secretary, Orissa High Court Bar Association
- ✓ 6. Technical Director, NIC, Orissa High Court for uploading the same in the High Court website.
7. Notice Board of the Court.  
for information and necessary action.

  
SPECIAL OFFICER (SPL. CELL)